

महाराष्ट्र शासन
GOVERNMENT OF MAHARASHTRA

ई-सुरक्षित बैंक व कोषागार पावती
e-SECURED BANK & TREASURY RECEIPT (e-SBTR)

Bank/Branch: IBKL - 6910004/MUMBAI MAIN BRANCH, CUFFE PARADE
Pmt Txn id : 2993655060 Stationery No: 24778676116423
Pmt DtTime : 24-JUN-2026@18:44:58 Print DtTime : 25-JUN-2026 10:13:00
ChallanIdNo: 69103332026062450686 GRAS GRN : MH005170040202627S
District : 7101-MUMBAI Office Name : IGR186-BDR1 JT SUB REGI
GRN Date : 24-Jun-2026@18:44:59

StDuty Schm: 0030045501-75/STAMP DUTY
StDuty Amt : R 100/- (Rs One Zero Zero only)

RgnFee Schm: 0030063301-70/Registration Fees
RgnFee Amt : R 0/- (Rs Zero only)

Article : 4--Affidavit
Prop Mvblty: N.A.
Prop Descr : AFFIDAVIT

Consideration: R 1,13,900/-

Duty Payer: PAN-AALCC7026L, COMPLEMENT THEORY PRIVATE LIMITED

Other Party: PAN-AAFCT8389M, TREELIFE VENTURE SERVICES PRIVATE LIMITED

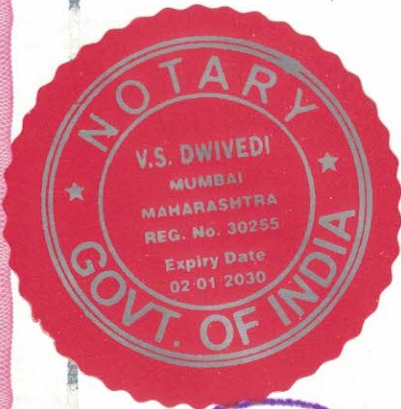
Bank official1 Name & Signature

Le. 145638
K. V. Ma 136678



Bank official2 Name & Signature

--- Space for customer/office use --- Please write below this line ---



AFFIDAVIT

I, Jitesh Pradeep Agarwal, Director of Ms. Treelife Ventures Services Private Limited, having registered office at 501, Vrindavan Apartment, Meera Baug, Santacruz (West), Mumbai – 400 054, Maharashtra, India do solemnly affirm and state as follows:

1. Complement Theory Technologies Private Limited, at liquidation commencement date, that is June 01, 2026 and still is, justly and truly indebted to us for a sum of Rs. 1,13,900 (Rupees One Lakh Thirteen Thousand and Nine Hundred Only)

2. In respect of our claim of the said sum or any part thereof, we have relied on the documents specified below:

- Invoice No. 13170 dated May 31, 2026
- DN 3074 dated May 31, 2026

3. The said documents are true, valid and genuine to the best of our knowledge, information and belief.

4. In respect of the said sum or any part thereof, we have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/our use, had or received any manner of satisfaction or security whatsoever.

Solemnly affirmed at Mumbai on this 30th day of June, 2026.

Signed: Jitesh Pradeep Agarwal (Director)
Deponent



Before me,

Notary/Oath Commissioner

VERIFICATION

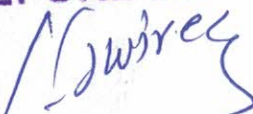
I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to our knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Mumbai on this 30th day of June, 2026

Signed: Jitesh Pradeep Agarwal (Director)
Deponent



BEFORE ME


V. S. DWIVEDI
B.A., LL.B
NOTARY
Mumbai, Maharashtra
(Govt. of India)

30 JUN 2026

**FORM B - PROOF OF CLAIM BY OPERATIONAL CREDITORS (EXCEPT
WORKMEN AND EMPLOYEES)**

**(Under Regulation 16 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)**

June 2026

The Liquidator

Mr. Kushal Jajodia

Registered Insolvency Professional **IBBI/IPA-001/IP-P-02886/2024-2025/14433**

Address: Unit 202, Auris Galleria, New Link Road, Malad West, Mumbai - 400064

From

Treelife Ventures Services Private Limited

Address: 501, Vrindavan Apartment, Meera Baug, Santacruz (West), Mumbai – 400 054,

Maharashtra, India

Email: accounts@treelife.in

Contact No.: 99301 56000

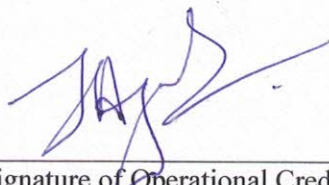
Subject: Submission of proof of claim in respect of the voluntary liquidation of Complement Theory Technologies Private Limited ('the Company') under the Insolvency and Bankruptcy Code, 2016.

Dear Sir,

I, Jitesh Pradeep Agarwal, Director of Ms. Treelife Ventures Services Private Limited, hereby submit this proof of claim in respect of the voluntary liquidation of Complement Theory Technologies Private Limited. The details for the same are set out below:

No.	Particulars	Field text						
1	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL PARTNERS OR THE INDIVIDUAL)	TREELIFE VENTURES SERVICES PRIVATE LIMITED PAN: AAFCT8389M						
2	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	501, VRINDAVAN APARTMENT, MEERA BAUG, SANTACRUZ (WEST), MUMBAI – 400 054, MAHARASHTRA, INDIA						
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT VOLUNTARY LIQUIDATION PROCESS COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Total amount due (including TDS) INR 1,23,900. It pertains to provision VCFO services on a periodic basis. Break up of amount due: <table><tr><th>Particulars</th><th>Amount</th></tr><tr><td>Invoice 13170 dated May 31, 2026</td><td>1,18,000</td></tr><tr><td>Invoice DN 3074 dated May 31, 2026</td><td>5,900</td></tr></table>	Particulars	Amount	Invoice 13170 dated May 31, 2026	1,18,000	Invoice DN 3074 dated May 31, 2026	5,900
Particulars	Amount							
Invoice 13170 dated May 31, 2026	1,18,000							
Invoice DN 3074 dated May 31, 2026	5,900							

		Less: TDS at 10%	10,000
		Net amount payable	1,13,900
	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NA	
	DETAILS OF HOW AND WHEN DEBT INCURRED	Services rendered with respect to Audit support, Tax filling and ROC fillings which falls under our VCFO service for FY 2025-26	
6	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE PERSON AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA	
7	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NA	
8	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA	
9	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Branch :Ratnakar Bank Ltd, Fort Branch A/c no. 409000516502 IFSC Code : RATN0000070	
10	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	1. Invoice 13170 dated May 31, 2026 2. Invoice DN 3074 Dated May 31, 2026	




Signature of Operational Creditor or Authorised Representative

Name in BLOCK LETTERS: JITESH PRADEEP AGARWAL (DIRECTOR)

Creditor : Treelife Ventures Services Private Limited

Address : 501, Vrindavan Apartment, Meera Baug, Santacruz (West), Mumbai – 400 054, Maharashtra, India

